

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Friday, the 3<sup>RD</sup> September, 2010.**

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**LEASE /ALLOTMENT OF LAND BY HUDA**

**\*256 . SH. AJAY SINGH CHAUTALA, M.L.A. : Will the Chief Minister be pleased to  
SH. KRISHAN PAL GURJAR, MLA  
state:-**

- a) whether it is a fact that the Haryana Urban Development Authority has leased out/allotted prime land in Sector 29, 52, etc of Gurgaon, during the period from 31-3-2009 to 31-7-2010, for setting up amusement parks to a private party; if so, the procedure adopted to allot the said land ;
  - b) the name(s) of the company, partners, proprietor (s) to whom the land as at (a) above has been allotted;
  - c) the terms and conditions for allotment of the Land as at (a) above and
  - d) detail of the representation(s) if any, received by the state Govt. authorities from any resident or federation regarding the allotment of land as at (a) above alongwith the action taken thereon ?
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**SUMIT KUMAR**

**Chandigarh:**

**Secretary,  
The 27<sup>th</sup> August, 2010  
Haryana Vidhan Sabha**